

Implementation of Recommendations of Fourth Pay Commission in the National Institute of Urban Affairs

111. SHRI MANIK REDDY: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether the recommendations of the Fourth Pay Commission have been implemented in the National Institute of Urban Affairs New Delhi;

(b) if not, the reasons therefor; and

(c) the time by which these recommendations are expected to be implemented?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH): (a) to (c). Out of 49 posts in the core staff of NIUA, the recommendations of the Fourth Pay Commission have been implemented in respect of 48 posts. The remaining one post is held by an officer on contract appointment.

Anomaly in Retirement Age in National Institute of Health and Family Welfare

112. SHRI MANIK REDDY:
SHRI G. BHOOPATHY:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether retirement age of the 'FACULTY' members working at the National Institute of Health and Family Welfare, New Delhi is different from the Medical scientists and social scientists;

(b) if so, the details thereof and the reasons therefor;

(c) whether Government have received any representation from the 'FACULTY' members against this policy; if so, the details

thereof and the reaction of Government thereto; and

(d) the steps Government propose to take to remove this anomaly?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARISAROJ KHAPARDE): (a) No, Sir.

(b) Question does not arise.

(c) No, sir.

(d) Question does not arise

Hazardous Industries in Gujarat

113. SHRI P. R. KUMARAMANGALAM: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether Gujarat is one of the States with health hazard industries causing degradation of environment;

(b) whether a number of chemicals banned in many other advanced countries are being produced there; and

(c) whether Government propose to make a case study of chemical industries in Vapi, Gujarat and work out antipollution methods and plans?

THE MINISTER OF ENVIRONMENT AND FORESTS (SHRI Z.R. ANSARI): (a) A number of units in Gujarat State have been identified as causing pollution and degrading environment and some of them might pose health hazards.

(b) Yes, Sir. Some of the chemicals produced are banned/restricted for use in advanced countries.

(c) Report of a Task Force on the

Chemical Industries in Vapi, Gujarat is already available.

Racket In Sale of Blood by Professional Donors

114. SHRIP.R. KUMARAMANGALAM: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether there is a well-established racket in sale of blood by professional donors and if so, the details thereof; State and Union Territory-wise; and

(b) whether any estimate is available of the annual trade in blood and if so, the corrective steps taken/proposed?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARISAROJ KHAPARDE): (a) and (b). Blood is sold by commercial/private blood banks which they collect from professional donors. As per available information, there are 739 blood banks in the country out of which 165 are private blood banks. The survey conducted by ICMR indicates that about 22.59% is collected from professional blood donors.

A scheme for modernisation of Blood Banking Services and testing of blood quality is under implementation. As a result of voluntary blood donation movement dependence on Professional blood donors would be reduced gradually.

List of State-wise blood banks is given in the Statement below:-

STATEMENT

List of Blood Banks in the Country

*(As per available information)
(upto 1987)*

<i>Sl.No.</i>	<i>Name of the State/U.T.</i>	<i>Government</i>	<i>Private</i>	<i>Voluntary</i>	<i>Total</i>
<i>1</i>	<i>2</i>	<i>3</i>	<i>4</i>	<i>5</i>	<i>6</i>
1.	Assam	6	—	—	6
2.	Andhra Pradesh	48	24	1	73
3.	Bihar	19	10	—	29
4.	Gujarat	10	—	—	10
5.	Haryana	12	—	—	12
6.	Himachal Pradesh	6	—	—	6
7.	Jammu & Kashmir	3	—	—	3
8.	Karnataka	33	19	5	57